

National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: M/S Paramjit Singh vs Kashipur Rice miller Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	P.K. BAJPAI	Advocate	Petitioner	P.K. Bajpai
2.	VINEET DUBEY	ADVOCATE	RESPONDENT (ON THE BEHALF OF MR. UDAI CHANDANI)	Vineet Dubey

C.P. No. 102/ND/2011

Sri P.K. Bajpai for petitioner. Sri Vineet Dubey for Respondent.

Counsel for both parties informed that matter is still pending before the Hon'ble High court.

In view of this, the matter to be listed on 9th March, 2018.

— Sd —

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)